

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 628 of 2020

IN THE MATTER OF:

**Jet Aircraft Maintenance Engineers
Welfare Association**

... Appellant

Versus

**Mr. Ashish Chhawchharia Resolution Professional
for Jet Airways (India) Ltd.**

...Respondent

Present:

For Appellant :

**Mr. J. P. Kama, Senior Advocate with
Ms. Kumud Shekhar, Advocates**

For Respondent :

**Mr. Ashish Chhawchharia, RP
Mr. Arun Kathpalia, Senior Advocate with
Mr. Rohan Rajadhyaksha, Mr. Dhiraj Kr. Totala,
Advocates for RP
Mr. Ramji Srinivasan, Senior Advocate with
Mr. Raunak Dhillon and Ms. Isha Malik, Advocates
for R-2
Mr. Janak Dwarkadas, Senior Advocate with
Mr. Pranaya Goyal, and Mr. Denzil Arambhan,
Advocates for R-3
Mr. Krishnendu Datta, Senior Advocate with
Mr. Prateek Kumar, Mr. Siddharth Srivastava, Ms.
Sneha Janakiraman and Mr. Niranjan Shankar Rao,
Advocates for R-4**

ORDER

(Through Virtual Mode)

22.09.2020 Due to paucity of time the matter could not be taken up.

List the appeal 'for hearing' on **13th October, 2020** at 2.00 p.m.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**